

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2465  
ANSWERED ON:25.07.2014  
FUNDS FOR SAINIK REST HOUSES  
Thakur Shri Anurag Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether proposals for release of funds for construction and other works in Sainik Rest Houses in Himachal Pradesh is pending for approval of the Union Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH)

- (a) Yes, Madam.
- (b) The Government of Himachal Pradesh has submitted a proposal for release of central share towards construction of Sainik Rest House, Sujampur, Tihara at Hamirpur.
- (c) Keeping in view that Sainik Rest Houses are not maintained properly by the respective State agencies, it was decided to put on hold release of central share for construction of Sainik Rest Houses and the States were advised to consider construction of Integrated complexes / Sainik Sadans comprising ECHS polyclinic, CSD Canteen, SRH, etc. as these were considered more useful and economical. The States / UTs were informed accordingly in September, 2012. Meanwhile, all the pending proposals, including that of Himachal Pradesh, are being processed for release of central share.